GOVERNMENT OF ODISHA HEALTH & FAMILY WELFARE DEPARTMENT

NOTIFICATION

No. 10017 /H&FW

The notifications no. HFW-SCH-I-EMER-0001-2020-7861/H dated 13.03.2020 and 9174/H&FW constituting and further revising a Committee of Secretaries to review the emerging situation and ensure effective and swift coordinated response of various Departments for prevention and containment of COVID-19, issued by this Department, stands modified as under:

Following Secretaries are additionally included as Members of the Committee of Secretaries:

- 1. Principal Secretary, Agriculture & FE Department
- 2. Principal Secretary, Water Resources Department
- 3. Secretary, Fisheries & ARD Department

All other clauses of the above notifications continue to stay in force.

Principal Secretary

21/4/2020.

Dated: 21.04.2020

Memo No. 10018_/H&FW Dated 21.04.2020

Copy forwarded to P.S. to Hon'ble Chief Minister/ P.S. to all Ministers/ OSD to Chief Secretary/ Addl. Chief Secretaries/ Principal Secretaries/ Commissioner-cum-Secretaries of all Departments for kind information and necessary action.

OSD to Chief Secretary (COVID-19 Management) and Special Secretary, H&FW